

THE GAUHATI HIGH COURT
(HIGH COURT OF ASSAM, NAGALAND, MEGHALAYA, MANIPUR,
TRIPURA, MIZORAM AND ARUNACHAL PRADESH)

ORDER No.12

Dated Guwahati, the 6th February, 2013

Hon'ble the Chief Justice has been pleased to order that henceforth, all Criminal Revision/ Criminal Petition / Writ Petition relating to National Investigation Agency (N.I.A) Act. shall be listed before the Division Bench.

By Order,

Sd/- M.K. Bhattacharjee
I/C REGISTRAR GENERAL

Memo No.HC.III-39/2010/ 575 - 589 /G dated 6th February, 2013
Copy for information to:

1. The Registrar (Vig. / Admn./ Judl.), Gauhati High Court, Guwahati.
2. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Shillong Bench, Shillong/ Imphal Bench, Imphal/ Agartala Bench, Agartala/ Aizawl Bench, Aizawl.
3. The Registrar-cum-Principal Secy. to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Joint Registrar (_____), Gauhati High Court, Guwahati.
5. The Joint Registrar, Judl.-II, Gauhati High Court, Guwahati.
6. The Secretary General, Gauhati High Court Bar Association, Guwahati.
7. The General Secretary, Gauhati High Court Bar Association, Kohima Bench, Kohima/ Shillong Bench, Shillong/ Imphal Bench, Imphal/ Agartala Bench, Agartala/ Aizawl Bench, Aizawl/ Itanagar Bench, Naharlagun.
8. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
9. The Deputy Registrar, Gauhati High Court, Itanagar Bench, Naharlagun.
10. The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
11. The System Analyst, Computer Section, Gauhati High Court, Guwahati. He is directed to upload this order in the website of Gauhati High Court.
12. The P.S. to Hon'ble Mr. / Mrs. Justice _____, Gauhati High Court, Guwahati.
13. The Superintendent (_____), Gauhati High Court, Guwahati.
14. The Superintendent, Bench Section, Gauhati High Court, Guwahati.
15. C. A. to The Registrar General , Gauhati High Court, Guwahati

62/6/2/13
I/C REGISTRAR GENERAL

M.K. Bhattacharjee